

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL  
HON'BLE DR. BINOD KUMAR SINHA, MEMBER - TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.28/252/HDB/2020
NAME OF THE COMPANY	Srinikha Travels Private Limited
NAME OF THE APPLICANT	Income Tax Department
NAME OF THE RESPONDENT	Srinikha Travels Private Limited and Registrar of Companies, Telangana, Hyderabad
UNDER SECTION	Sec 252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ajay Kumar - Standing Counsel for IT	Advocate		
G. Bhoopesh	Advocate	9966622805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Applicant present. He is directed to send notice to the RoC and Respondent Company for appearance and making reply submissions if any, and file proof of service. Put up the matter on 11.02.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**